

**IN THE HIGH COURT OF ORISSA,**  
**CUTTACK**

Realisation of Court Fees received towards  
NOT READY Certified Copy Applications

**Date : 23.10.2024**

Name of Applicant	C.A.No.	Date of Application	Case No.	Court Fee	Notified amount to be paid	Type	Rej Sta
H. K. PATRA	88847/2024	23.10.2024	ABLAPL/2735/2024	10		C	
SARAT DASH	88849/2024	23.10.2024	WP (C) /25215/2024	10		C	
H. K. PATRA	88851/2024	23.10.2024	WP (C) /25978/2024	10		C	
SANTOSH KUMAR MAHANTY	88859/2024	23.10.2024	WP (C) /24132/2024	10		C	
B DAS	88863/2024	23.10.2024	ABLAPL/11502/2024	10		C	
M. R. BARIK	88865/2024	23.10.2024	WP (C) /20029/2024	10		C	
G R PATRA	88867/2024	23.10.2024	WP (C) /22310/2015	7	5.00,3*5 sent to xerox	U	
SBUDGATA	88871/2024	23.10.2024	WA/2917/2023	10		C	
P K JENA	88879/2024	23.10.2024	WP (C) /11869/2024	10		C	
A ACHARYA	88894/2024	23.10.2024	WP (C) /6804/2024	7		U	
A ACHARYA	88897/2024	23.10.2024	WP (C) /42472/2023	7	4.00,3*4 by hand by L Bhagirathi	U	
A ACHARYA	88899/2024	23.10.2024	WA/1288/2022	7	4.00,3*4	U	
A ACHARYA	88903/2024	23.10.2024	WP (C) /34550/2021	10		C	
S. BEHERA	88904/2024	23.10.2024	TRP (C) /319/2024	10		C	
A ACHARYA	88905/2024	23.10.2024	WP (C) /34550/2021	7	5.00,3*5 SENT TO XEROX BY BHAGI	U	
A ACHARYA	88908/2024	23.10.2024	CONTC/1317/2020	7		U	
A ACHARYA	88910/2024	23.10.2024	WP (C) /24865/2020	7	5.00,3*5 SENT TO XEROX BY BHAGI	U	
KSHITISH	88911/2024	23.10.2024	BLAPL/10357/2024	10		C	
M/S.ANINDYA KU.MISHRA,M/S BANSIDHAR BAUG,M.R.BAUG,G.R.SAHOO,H.SAHOO	88925/2024	23.10.2024	WP (C) /14655/2004	10		C	
S N SHARMA	88927/2024	23.10.2024	WP (C) /11540/2016	10		C	
A K RANA	88931/2024	23.10.2024	RFA/141/2009	12		U	
D SAMAL	88934/2024	23.10.2024	WP (C) /27501/2020	10		C	
M/S G.C. SWAIN	88939/2024	23.10.2024	WPC (OAC) /2488/2011	10		C	

K C SAHOO	88966/2024	23.10.2024	ABLAPL/11327/2024	10		C	
C. SWAIN	88983/2024	23.10.2024	WP (C) /25123/2024	10		C	
TAPAN KUMAR MANDAL	88984/2024	23.10.2024	WP (C) /25057/2024	10		C	
R.K.SAHOO	88985/2024	23.10.2024	WP (C) /24915/2024	10		C	
M.M.NAYAK	88988/2024	23.10.2024	WP (C) /23641/2024	10		C	
B. TRIPATHY	89023/2024	23.10.2024	CRLMP/1303/2024	10		C	
R SAHU	89028/2024	23.10.2024	WP (C) /25368/2024	7		U	
B SWAIN	89029/2024	23.10.2024	ABLAPL/11321/2024	10		C	
SURESH CHANDRA DASH	89033/2024	23.10.2024	ARBA/9/2024	10		C	
LAMBODOR ACHARI	89037/2024	23.10.2024	WP (C) /13300/2024	10		C	
YASHOBANTA DAS	89041/2024	23.10.2024	ABLAPL/11558/2024	10		C	
P K BARIK	89045/2024	23.10.2024	ABLAPL/11495/2024	10		C	
S SAHOO	89048/2024	23.10.2024	CRLMC/898/2024	10		C	
A PANDA	89053/2024	23.10.2024	CRLMC/1094/2024	10		C	
H. K. DASH	89056/2024	23.10.2024	CRLREV/383/2024	10		C	
P JENA	89059/2024	23.10.2024	CRLMC/1681/2024	10		C	
S. MOHAPATRA	89060/2024	23.10.2024	CRLREV/566/2024	10		C	
DURJYADHAN RANA	89065/2024	23.10.2024	CRLMC/385/2024	10		C	
M. S. HASAN	89068/2024	23.10.2024	CRLMP/1417/2024	10		C	
T. K. J. SAMANTA	89070/2024	23.10.2024	CRLMP/1421/2024	10		C	
S P MANGARAJ	89073/2024	23.10.2024	CRLMC/4963/2023	10		C	
S DASH	89074/2024	23.10.2024	CRLMC/4963/2023	10		C	
K C SAHU	89075/2024	23.10.2024	MATA/337/2024	10		C	
D K SAHU	89077/2024	23.10.2024	OTAPL/27/2009	10		C	
D K SAHU	89078/2024	23.10.2024	OTAPL/2/2021	10		C	
D K SAHU	89079/2024	23.10.2024	OTAPL/13/2020	10		C	
D K SAHU	89080/2024	23.10.2024	WP (C) /14560/2024	10		C	
D K SAHU	89081/2024	23.10.2024	WP (C) /14469/2024	10		C	
D K SAHU	89082/2024	23.10.2024	WP (C) /14463/2024	10		C	
R DAS	89083/2024	23.10.2024	CMP/655/2024	10		C	
A K MOHANTY	89084/2024	23.10.2024	WP (C) /37081/2023	10		C	
S S BISWAL	89085/2024	23.10.2024	WP (C) /6584/2024	10		C	
S DAS	89087/2024	23.10.2024	WP (C) /26025/2024	10		C	
S K NAYAK	89089/2024	23.10.2024	WP (C) /14901/2024	10		C	
S MOHANTY	89090/2024	23.10.2024	WP (C) /9629/2020	10		C	
T K NAYAK	89092/2024	23.10.2024	WP (C) /23318/2024	10		C	
D D MOHANTY	89093/2024	23.10.2024	WP (C) /23318/2024	10		C	
H K DAS	89094/2024	23.10.2024	WP (C) /11853/2024	10		C	
DILLIP SAMAL	89134/2024	23.10.2024	CRP/32/2022	7		U	
J P KAR	89138/2024	23.10.2024	WP (C) /19261/2024	7		U	
J P KAR	89139/2024	23.10.2024	WA/2303/2024	7		U	
J P KAR	89143/2024	23.10.2024	WP (C) /16534/2024	7		U	
M DAS	89144/2024	23.10.2024	WA/1102/2024	7		U	

S BISWAL	89149/2024	23.10.2024	WP (C) /24574/2020	10		C	
M DAS	89153/2024	23.10.2024	WA/1307/2024	7		U	
P NAYAK	89156/2024	23.10.2024	SA/20/1996	10		C	
P NAYAK	89157/2024	23.10.2024	SA/142/1996	10		C	
P K DASH	89158/2024	23.10.2024	WP (C) /2004/2018	7		U	
S C SINGH	89159/2024	23.10.2024	FA/85/1985	7		U	
M BEHERA	89160/2024	23.10.2024	WP (C) /22707/2024	7		U	
H K PANDA	89163/2024	23.10.2024	MATA/52/2022	7		U	
H K PANDA	89165/2024	23.10.2024	WP (C) /10857/2008	7		U	
A DAS	89166/2024	23.10.2024	WP (C) /16309/2007	7		U	
M DAS	89168/2024	23.10.2024	WA/1145/2024	7		U	
M DAS	89169/2024	23.10.2024	WA/1289/2024	7		U	
M DAS	89170/2024	23.10.2024	WA/1101/2024	7		U	
M DAS	89171/2024	23.10.2024	WA/1141/2024	7		U	
M DAS	89172/2024	23.10.2024	WA/1143/2024	7		U	
M DAS	89173/2024	23.10.2024	WA/1224/2024	7		U	
M DAS	89174/2024	23.10.2024	WA/1223/2024	7		U	
R K SAHOO	89176/2024	23.10.2024	SA/190/1999	7	42.00, 3*42	U	
M BEHERA	89177/2024	23.10.2024	WP (C) /7909/2018	7		U	
P. C. DAS	89178/2024	23.10.2024	CONTC/7078/2024	10		C	
R. P. DAS	89179/2024	23.10.2024	TRP (C) /321/2024	10		C	
S. R. PARIDA	89180/2024	23.10.2024	WP (C) /25036/2024	10		C	
T. K. NAYAK	89181/2024	23.10.2024	WP (C) /23710/2024	10		C	
P. NAYAK	89182/2024	23.10.2024	WP (C) /25273/2024	10		C	
H. K. MOHANTA	89183/2024	23.10.2024	CRLA/782/2024	10		C	
R. MISRA	89188/2024	23.10.2024	WP (C) /22946/2024	10		C	
M DAS	89190/2024	23.10.2024	WA/1142/2024	7		U	
K SAHOO	89191/2024	23.10.2024	ABLAPL/11448/2024	7		U	
M K PANDA	89192/2024	23.10.2024	WP (C) /19549/2019	7		U	
M DAS	89193/2024	23.10.2024	WA/1225/2024	7		U	
A MALLICK	89194/2024	23.10.2024	WP (C) /18633/2022	7		U	
D LALA	89197/2024	23.10.2024	WP (C) /15419/2014	7		U	
M BEHERA	89198/2024	23.10.2024	WP (C) /32490/2023	7		U	
K RAY	89199/2024	23.10.2024	WP (C) /21745/2016	7		U	
S S BISWAL	89200/2024	23.10.2024	WP (C) /2622/2016	7		U	
P MISHRA	89201/2024	23.10.2024	WP (C) /5608/2016	7		U	
D T JETHY	89202/2024	23.10.2024	WP (C) /277/2011	7		U	
S ATABUDHI	89204/2024	23.10.2024	WP (C) /13744/2020	7		U	
M K PRADHAN	89207/2024	23.10.2024	WP (C) /7252/2018	7		U	
S S JENA	89208/2024	23.10.2024	CMAPL/679/2022	7		U	
M R NAYAK	89210/2024	23.10.2024	CONTC/433/2014	7		U	
D JETHY	89211/2024	23.10.2024	FA/248/1988	7		U	
B R SENAPATI	89212/2024	23.10.2024	FAO/608/2018	7		U	

M R BARIK	89213/2024	23.10.2024	MACA/682/2003	7		U	
B BEHERA	89214/2024	23.10.2024	WPCRL/104/2024	7		U	
K DAS	89216/2024	23.10.2024	MATA/117/2019	7		U	
B K SAHU	89218/2024	23.10.2024	MATA/385/2023	7		U	
R K MALLICK	89220/2024	23.10.2024	ABLAPL/2654/2023	7		U	
D N PATTANAİK	89221/2024	23.10.2024	ABLAPL/9171/2024	7		U	
S SJENA	89222/2024	23.10.2024	CMP/318/2021	7		U	
S S JENA	89223/2024	23.10.2024	CMP/310/2021	7		U	
SUVENDU BARIK	89224/2024	23.10.2024	RPFAM/162/2023	7		U	
SUVENDU BARIK	89225/2024	23.10.2024	WP (C) /10137/2006	7		U	
SUVENDU BARIK	89226/2024	23.10.2024	WP (C) /10136/2006	7		U	
OK DALAI	89231/2024	23.10.2024	BLAPL/9124/2024	10		C	
OK DALAI	89232/2024	23.10.2024	BLAPL/9250/2024	10		C	
			Total	1051			

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